

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th February, 1966."

The motion was adopted.

15.52 hrs.

HINDU MARRIAGE (AMENDMENT) BILL*

(Amendment of Section 13)

Shri D. C. Sharma (Gudaspur): I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of articles 152, 370, etc.)

श्री प्रकाशबीर शास्त्री (बिजनौर) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री प्रकाशबीर शास्त्री : मैं विधेयक को पेश करता हूँ।

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL*

श्री कृष्णदेव त्रिपाठी (उन्नाव) : मैं प्रस्ताव करता हूँ :

"कि अलीगढ़ मुस्लिम विश्वविद्यालय अधिनियम, 1926 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920."

The motion was adopted.

श्री कृष्णदेव त्रिपाठी : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 1 and 393)

श्री कृष्णदेव त्रिपाठी (उन्नाव) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कृष्णदेव त्रिपाठी : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of the Seventh
Schedule)

श्री कृष्णदेव त्रिपाठी (जनाब) : मैं प्रस्ताव करता हूँ :

“कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।”

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

श्री कृष्णदेव त्रिपाठी : मैं विधेयक को पेश करता हूँ ।

PREVENTION OF COW SLAUGHTER
BILL*

श्री हुकम चन्द कछवाय (देवास) : मैं प्रस्ताव करता हूँ :

“कि भारत में गोवध को रोकने के लिए विधेयक को पेश करने की अनुमति दी जाये ।”

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill to prevent the slaughtering of cows in India.”

The motion was adopted.

Shrimati Renu Chakravarty (Barrackpore): Sir, I do not know what exactly is the rule on this subject. Can we again bring forward a Bill which has already been introduced?

Mr. Deputy-Speaker: Not in the same session. Anyway, it has been permitted by the Committee.

श्री हुकम चन्द कछवाय : मैं विधेयक को पेश करता हूँ ।

DENOMINATIONAL EDUCATIONAL
INSTITUTIONS (DISCONTINU-
ANCE OF AID) BILL*

Dr. Mahadeva Prasad (Maharajganj): I beg to move for leave to introduce a Bill to provide for the discontinuance of Government aid to educational institutions having religious, denominational or sectarian names.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill to provide for the discontinuance of Government aid to educational institutions having religious, denominational or sectarian names.”

The motion was adopted.

Dr. Mahadeva Prasad: I introduce the Bill.

HINDU MARRIAGE (AMENDMENT)
BILL*

(Amendment of section 5)

Dr. Mahadeva Prasad (Maharajganj): I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955.”

The motion was adopted.